

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, DELHI**

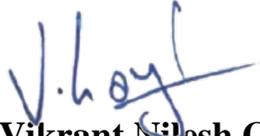
Original Application No. 439/2025

**In the matter of:**

News Item titled "Radioactive contamination affects habitations in Punjab parliamentary panel urges urgent action" appearing in The Times of India dated 14.08.2025

**INDEX**

<b>S. No</b>	<b>Particular</b>	<b>Page No.</b>
1.	<b>Reply</b> on behalf of the Respondent No. 4 Central Pollution Control Board (CPCB).	1 - 5
2.	<b>Annexure-I</b> A Copy of the letters communicated to the concerned agencies	6 - 9
3.	<b>Annexure-II</b> A copy groundwater data for Fluoride and Total Chromium parameter monitored on 34 locations in Punjab during 2024.	10 - 13

  
**Filed by Adv. Vikrant Nishesh Goyal**  
On behalf of Central Pollution Control Board  
7, Third Floor, Prem Nagar Market  
Tyagraj Nagar, New Delhi 110003  
M: 9953228888, E: vngoyal@gmail.com

Place: Delhi  
Date: 16.10.2025

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL  
PRINCIPAL BENCH, DELHI**

Original Application No. 439/2025

**In the matter of:**

News Item titled "Radioactive contamination affects habitations in Punjab parliamentary panel urges urgent action" appearing in The Times of India dated 14.08.2025

**REPLY ON BEHALF OF THE RESPONDENT NO. 4 CENTRAL  
POLLUTION CONTROL BOARD**

1. That the Hon'ble National Green Tribunal (hereinafter referred to as the "Hon'ble NGT"), Principal Bench, New Delhi vide Order dated 01.09.2025 in Original Application (hereinafter referred to as "OA") No. 439/2025 has sought the reply of Central Pollution Control Board (hereinafter referred as CPCB) in the instant matter. Thereby the reply is made in the succeeding paragraphs.
2. That CPCB is constituted under the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter referred to as "the Water Act, 1974"). It performs the functions under the Water Act, 1974, the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter referred to as "the Air Act, 1981"), and the Environment (Protection) Act, 1986.
3. That the Hon'ble NGT has taken suo-moto cognisance of the present matter. The matter is related to a news report wherein uranium contamination in Punjab's drinking water has been reported. Further, it is brought out in the news report that the said contamination has affected 32 habitations across nine districts, prompting urgent concern from the



Parliamentary Standing Committee on Water Resources. Some short term measures like Community Water Purification Plants (CWPP) and Individual Household Purifiers (IHP) have been provided by the department. The article mentions that the committee urged the Department of Drinking Water and Sanitation to ensure that the remaining 10 habitations are covered at the earliest.

4. That CPCB vide letter dated 24.09.2025 has requested the concerned agencies involved in the subject matter i.e Punjab Pollution Control Board, Department of Water Supply & Sanitation, Punjab and Department of Health and Family Welfare, Punjab for providing status report in the matter. However, the status report is awaited from the concerned agencies. Copy of the letter communicated to the concerned agencies is placed as **Annexure-I**.
5. That the Ground water quality monitoring is done comprehensively by Central Ground Water Board. CPCB in association with SPCBs and PCCs also monitors ground water quality under National Water Quality Monitoring Programme (hereinafter referred as NWMP).
6. That the groundwater quality was monitored on 34 locations in Punjab during 2024 (on half-yearly frequency) by Punjab Pollution Control Board under NWMP. The Uranium concentration is not analysed, however, the concentration of other metals, mentioned in the Hon'ble NGT order, such as Fluoride and Total Chromium was analysed. The groundwater data for Fluoride and Total Chromium parameter monitored on 34 locations in Punjab during 2024 is provided as **Annexure-II**. The analytical results indicate that concentration of Fluoride and Total



Chromium is complying with the Acceptable limit and Permissible limit of BIS Specification IS 10500:2012 on 34 locations during 2024 in Punjab.

7. That, the answering respondent herein craves leave of the Hon'ble NGT to file additional reply, if required, in future.
8. That, in the light of the above submissions, it is respectfully submitted that this Answering Respondent, i.e., CPCB, shall abide by any order(s) or direction(s) passed by this Hon'ble NGT in the instant OA.



**(Nazimuddin)**

Scientist 'F'

Central Pollution Control Board



**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL****PRINCIPAL BENCH, DELHI**

Original Application No. 439/2025

**In the matter of:**

News Item titled "Radioactive contamination affects habitations in Punjab parliamentary panel urges urgent action" appearing in The Times of India dated 14.08.2025

**AFFIDAVIT**

I, **Nazimuddin** working as Scientist 'F' in Central Pollution Control Board, Parivesh Bhawan, East Arjun Nagar, Delhi, the Respondent No. 4 in the above matter, do hereby solemnly affirm, declare on oath and state as under:-

1. That I, the deponent herein is well conversant with the facts and circumstances of the present case on the basis of the information derived from the official records, and hence, I am competent to verify, sign and swear this affidavit on behalf of the Respondent CPCB.
2. That the accompanying reply may be read part and parcel of the present affidavit.
3. That the accompanying reply has been drafted and filed under my instructions and authority and the contents thereof are true and correct on the basis of the record maintained during ordinary course of business of CPCB and available records and documents and the contents of the same



are read over and explained to me and are not repeated herein for the sake of brevity.



**DEPONENT**  
**नाज़िमउद्दीन / Nazimuddin**  
**वैज्ञानिक 'एफ' / Scientist 'F'**  
**केंद्रीय प्रदूषण नियंत्रण बोर्ड**  
**Central Pollution Control Board**  
 (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
 (Mo Environment, Forest And Climate Change, Govt. of India)  
 परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032

**VERIFICATION**

Verified at Delhi on this 16 OCT 2025 day of \_\_\_\_\_ 2025 that the contents of the above reply are correct and true on the basis of the records of the case as mentioned in the day-to-day affairs of the CPCB. Nothing has been concealed therefrom or mis-stated.



**DEPONENT**  
**नाज़िमउद्दीन / Nazimuddin**  
**वैज्ञानिक 'एफ' / Scientist 'F'**  
**केंद्रीय प्रदूषण नियंत्रण बोर्ड**  
**Central Pollution Control Board**  
 (पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार)  
 (Mo Environment, Forest And Climate Change, Govt. of India)  
 परिवेश भवन, पूर्वी अर्जुन नगर, दिल्ली-110032  
 Parivesh Bhawan, East Arjun Nagar, Delhi-110032



**ATTESTED**  
  
**NOTARY PUBLIC**  
**GOVT. OF INDIA**

16 OCT 2025



35

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.

MINISTRY OF ENVIRONMENT, FOREST &amp; CLIMATE CHANGE, GOVT. OF INDIA.

Speed Post /Email

F. No. A-14011/2025-WQM-I / 250

Dated: 24.09.2025

To

**The Member Secretary**  
**Punjab Pollution Control Board**  
Vatavaran Bhavan, Nabha Road,  
Patiala, Punjab, 147001

**Sub:** Hon'ble NGT (PB) order dated 01.09.2025 in the matter of OA No. 439/2025; News Item titled "Radioactive contamination affects habitations in Punjab parliamentary panel urges urgent action" appearing in The Times of India dated 14.08.2025

Sir,

Please find enclosed a copy of Hon'ble NGT (PB) order dated 01.09.2025 in the matter of OA No. 439/2025; News Item titled "Radioactive contamination affects habitations in Punjab parliamentary panel urges urgent action" appearing in The Times of India dated 14.08.2025

It is requested to kindly provide the status report in the said matter at earliest as CPCB has also been made respondent.

Thanking you

Yours faithfully

(Nazimuddin)

Divisional Head, WQM-I

Encl.: As above

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट /Website: www.cpcb.nic.in



36

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

Speed Post /Email

F. No. A-14011/2025-WQM-I / 250

Dated: 24.09.2025

To

**Head Cum Mission Director (JJM)**  
**Department of Water Supply & Sanitation, Punjab**  
DWSS, HoD office  
Near Gyan Jyoti School  
Water Works Complex, Phase-II, Mohali-160055  
[hod.dwss@punjab.gov.in](mailto:hod.dwss@punjab.gov.in)

**Sub:** Hon'ble NGT (PB) order dated 01.09.2025 in the matter of OA No. 439/2025; News Item titled "Radioactive contamination affects habitations in Punjab parliamentary panel urges urgent action" appearing in The Times of India dated 14.08.2025

Sir,

Please find enclosed a copy of Hon'ble NGT (PB) order dated 01.09.2025 in the matter of OA No. 439/2025; News Item titled "Radioactive contamination affects habitations in Punjab parliamentary panel urges urgent action" appearing in The Times of India dated 14.08.2025

It is requested to kindly provide the status report in the said matter at earliest as CPCB has also been made respondent.

Thanking you

Yours faithfully

(Nazimuddin)

Divisional Head, WQM-I

Encl.: As above

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट /Website: [www.cpcb.nic.in](http://www.cpcb.nic.in)



37

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.

MINISTRY OF ENVIRONMENT, FOREST & CLIMATE CHANGE, GOVT. OF INDIA.

8

Speed Post /Email

F. No. A-14011/2025-WQM-I /250

Dated: 24.09.2025

To

**The Director**

**Health & Family Welfare**

Department of Health and Family Welfare Government of Punjab

Parivar Kalyan Bhawan, Sector 34 A, Chandigarh

[directorhealth-pb@punjab.gov.in](mailto:directorhealth-pb@punjab.gov.in)

**Sub:** Hon'ble NGT (PB) order dated 01.09.2025 in the matter of OA No. 439/2025; News Item titled "Radioactive contamination affects habitations in Punjab parliamentary panel urges urgent action" appearing in The Times of India dated 14.08.2025

Sir,

Please find enclosed a copy of Hon'ble NGT (PB) order dated 01.09.2025 in the matter of OA No. 439/2025; News Item titled "Radioactive contamination affects habitations in Punjab parliamentary panel urges urgent action" appearing in The Times of India dated 14.08.2025

It is requested to kindly provide the status report in the said matter at earliest as CPCB has also been made respondent.

Thanking you

Yours faithfully

(Nazimuddin)

Divisional Head, WQM-I

Encl.: As above

'परिवेश भवन' पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट /Website: [www.cpcb.nic.in](http://www.cpcb.nic.in)



38

केन्द्रीय प्रदूषण नियंत्रण बोर्ड

CENTRAL POLLUTION CONTROL BOARD

पर्यावरण, वन एवं जलवायु परिवर्तन मंत्रालय, भारत सरकार.

MINISTRY OF ENVIRONMENT, FOREST &amp; CLIMATE CHANGE, GOVT. OF INDIA.

9

Speed Post /Email

F. No. A-14011/2025-WQM-I/250

Dated: 24.09.2025

To

**The Member Secretary**  
**Punjab Pollution Control Board**  
Vatavaran Bhavan, Nabha Road,  
Patiala, Punjab, 147001

**Sub:** Hon'ble NGT (PB) order dated 01.09.2025 in the matter of OA No. 439/2025; News Item titled "Radioactive contamination affects habitations in Punjab parliamentary panel urges urgent action" appearing in The Times of India dated 14.08.2025

Sir,

Please find enclosed a copy of Hon'ble NGT (PB) order dated 01.09.2025 in the matter of OA No. 439/2025; News Item titled "Radioactive contamination affects habitations in Punjab parliamentary panel urges urgent action" appearing in The Times of India dated 14.08.2025

It is requested to kindly provide the status report in the said matter at earliest as CPCB has also been made respondent.

Thanking you

Yours faithfully

(Nazimuddin)

Divisional Head, WQM-I

Encl.: As above

Copy to:

- ✓ 1. **Regional Director**  
**Central Pollution Control Board**  
**Regional Directorate (Chandigarh)**  
BSNL Telephone Exchange, 2nd  
Floor, Sector 49 -C, Chandigarh-160  
047

: For information and follow-up with  
PPCB, please.

(Nazimuddin)

‘परिवेश भवन’ पूर्वी अर्जुन नगर, दिल्ली - 110032.

Parivesh Bhawan, East Arjun Nagar, Delhi - 110 032.

दूरभाष /Tel : 43102030, 22305792, वेबसाइट/Website: www.cpcb.nic.in

## Annexure-II

Groundwater data of Punjab monitored under NWMP for Fluoride and Total Chromium-2024					
Monitoring Location	Requirement (Acceptable Limit) of (IS 10500 : 2012)	Fluoride (mg/L)		Total Chromium (mg/L)	
		Min	Max	Min	Max
	Permissible Limit in the Absence of Alternate Source (IS 10500 : 2012)	1.0		0.05	
		1.5		0.05	
PETROL PUMP OPP. HERO CYCLE, LUDHIANA		0.5	0.6	0.00056	0.00056
DUSSHERA GROUND INDUSTRIAL ESTATE, LUDHIANA		0.2	0.5	0.00056	0.00056
SHUKLA TEA STAL POINT, LUDHIANA		0.3	0.4	0.00056	0.00056
NEAR LANDFILL SITE, AMRITSAR, PUNJAB		0.2	0.3	0.00056	0.00056
NEAR HARMANDIR SAHEB, AMRITSAR, PUNJAB		0.2	0.4	0.00056	0.00056
DERA BASSI, PUNJAB		0.6	0.6	0.00056	0.00056
DERA BASSI, PUNJAB		0.7	0.7	0.00056	0.00056
HAMIRA VILLAGE, PUNJAB		0.2	0.2	0.00056	0.00056
HAMIRA VILLAGE, PUNJAB		0.2	0.2	0.00056	0.00056
LEATHER COMPLEX, JALANDHAR, PUNJAB		0.2	0.2	0.00056	0.00056
LEATHER COMPLEX, JALANDHAR, PUNJAB		0.2	0.3	0.00056	0.00056
MANDI GOBINDGARH, PUNJAB		0.2	0.2	0.00056	0.00056

Groundwater data of Punjab monitored under NWMP for Fluoride and Total Chromium-2024					
Monitoring Location	Requirement (Acceptable Limit) of (IS 10500 : 2012)	Fluoride (mg/L)		Total Chromium (mg/L)	
		Min	Max	Min	Max
	Permissible Limit in the Absence of Alternate Source (IS 10500 : 2012)	1.0		0.05	
		1.5		0.05	
MANDI GOBINDGARH, PUNJAB		0.2	0.2	0.00056	0.00056
NANGAL, PUNJAB		0.2	0.2	0.00056	0.00056
NANGAL, PUNJAB		0.2	0.2	0.00056	0.00056
ROPAR, PUNJAB		0.2	0.2	0.00056	0.00056
ROPAR, PUNJAB		0.2	0.2	0.00056	0.00056
TOANSA, PUNJAB		0.2	0.2	0.00056	0.00056
HANDPUMP IN M/S DEEP STEEL LTD, MUGHAL MAJRA, MANDI GOBBINDGARH		0.2	0.2	0.00056	0.00056
HANDPUMP, 149 NEAR SANT PRITAM SCHOOL, AMBEY MAJRA, MANDI GOBINDGARH		0.2	0.3	0.00056	0.00056
HANDPUMP AT PARK ADJOINING TO NATIONAL INDUSTRIES, E-128, PH-IV, FOCAL POINT LUDHIANA		0.2	0.7	0.00056	0.00056
HANDPUMP IN SAHOTA BAGHBANI FARM, VILL HARIAN, MACHIWARA		0.2	0.2	0.00056	0.00056

Groundwater data of Punjab monitored under NWMP for Fluoride and Total Chromium-2024					
Monitoring Location	Requirement (Acceptable Limit) of (IS 10500 : 2012)	Fluoride (mg/L)		Total Chromium (mg/L)	
		Min	Max	Min	Max
	Permissible Limit in the Absence of Alternate Source (IS 10500 : 2012)	1.0		0.05	
		1.5		0.05	
HANDPUMP INSTRIAL GROWTH CENTRE, DEFENCE ROAD, PATHANKOT		0.2	0.2	0.00056	0.00056
HANDPUMP, VILL DHERIWAL, DIST PATHANKOT		0.2	0.2	0.00056	0.00056
HANDPUMP NEAR ASH DYKES OF NABHA POWER LTD, VILL NALASH, RAJPURA		0.2	0.2	0.00056	0.00056
GROUND WATER SAMPLING BLOCATION IN VILLAGE MAIN		0.2	0.2	0.00056	0.00056
SAGAR PARA DRAIN MEETING WITH GHAGGAR NEAR VILL SAGAR PARA, PATRAN		0.2	0.2	0.00056	0.00056
NEAR ASH DYKES OF GURU NANAK THERMAL POWER PLANT/ NFL, BHATINDA		0.2	0.2	0.00056	0.00056

Groundwater data of Punjab monitored under NWMP for Fluoride and Total Chromium-2024					
Monitoring Location	Requirement (Acceptable Limit) of (IS 10500 : 2012)	Fluoride (mg/L)		Total Chromium (mg/L)	
		Min	Max	Min	Max
	Permissible Limit in the Absence of Alternate Source (IS 10500 : 2012)	1.0		0.05	
		1.5		0.05	
VILLAGE KANAKWAL/ PHUKOKARI GGS HMEL REFINERY, BHATINDA		0.2	0.2	0.00056	0.00056
ASH DYKES OF THERMAL POWER PLANT LEHRA MOHABBAT, BHATINDA		0.3	0.4	0.00056	0.00056
100 M D/S OF VILL RURIANWALI, DIST MUKTSAR		0.3	0.3	0.00056	0.00056
TSSM SR SEC SCHOOL SHIMLAPURI, LUDHIANA		0.2	0.2	0.00056	0.00056
HANDPUMP IN AREA ON SUA ROAD NEAR DHANDARI KALAN, LUDHIANA		0.2	0.2	0.00056	0.00056
HANDPUMP SHALLOW TUBEWELL IN THE AREA OF JANTA NAGAR, LUDHIANA		0.2	0.4	0.00056	0.00056